

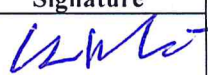
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.133/230/HDB/2017
NAME OF THE COMPANY	Pyro BKP Telecom Consultants Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Pyro BKP Telecom Consultants Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S.Raju	Advocate	9848083415	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Mr.V.S.Raju, the Learned Counsel for the Petitioner,
sought time for 3 days till 27-10-2017.

Case is posted to 27-10-2017.


Member (T)

pc


Member (J)